

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 951
TO BE ANSWERED ON 8TH FEBRUARY, 2022

FINANCIAL ASSISTANCE UNDER PM-KISAN YOJANA

951. SHRI GAJENDRA SINGH PATEL:
SHRI GUMAN SINGH DAMOR:

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number of farmers provided financial assistance/benefits under Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) Scheme till date along with the State-wise and year-wise details thereof;
- (b) the details of the financial assistance provided under the said scheme in Madhya Pradesh, district-wise especially in Khargone Barwani area;
- (c) whether there is any proposal to increase the amount of Kisan Samman Nidhi in tribal dominated Parliamentary Constituency, if so, the details thereof;
- (d) whether the amount of Samman Nidhi is being recovered from some farmers and if so, the number of farmers from whom Samman Nidhi amount has been recovered by issuing an order to this effect along with the total amount of recovery; and
- (e) the officers responsible for making wrong payment, district-wise?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a): The State-wise and year-wise details of the number of unique farmers provided with financial benefits under PM-KISAN Scheme and total amount released as on 02/02/2022 is attached at **Annexure-I**.

(b): The district-wise details of the number of farmers provided with financial benefits under the PM-KISAN Scheme in various districts of Madhya Pradesh including the districts of Khargone and Barwani is attached at **Annexure-II**.

(c): No, Sir.

(d) & (e): The entire responsibility of identification of beneficiaries rests with the State / UT Governments. The financial benefits are released to the beneficiaries on the basis of correct and verified data of farmers prepared and uploaded by respective State/UT Governments on the PM-KISAN web-portal. The data uploaded by States/UTs goes through verifications at the level of PM-KISAN portal, PFMS portal, and the IT database. The data rejected at any of these verification levels is sent back to States/UTs for corrections. For the data that passes all verifications, the States/UTs are requested to sign the Request for Transfer (RFT) for their respective States. The RFTs are signed by the State Nodal Officers (SNOs) and uploaded on the portal. This bulk data is again sent to PFMS for generation of Fund Transfer Order (FTO) post which the funds are directly transferred into the bank accounts of beneficiaries through Direct Benefit Transfer (DBT) mode.

Government has taken steps to weed out any ineligible beneficiaries registered under the PM-KISAN scheme. As per the provision of the Scheme, benefits passed to ineligible farmers are liable to be recovered. The concerned States/UT authorities are in the process of recovering money from these individuals and so far a total of 47,43,806 ineligible farmers have been identified who have received benefits under the Scheme and an amount of Rs. 296.63 Crore has been recovered from such ineligible farmers. On account of fraudulent registrations in respect of few states like Tamil Nadu, Karnataka and Gujarat, FIR has been lodged against miscreants and recovery of funds from these individuals is under process.

Annexure-I

Releases made under PM-KISAN in FY 2018-19		
State Name	Unique Beneficiary Paid	Total amount released (Rupees)
ANDAMAN AND NICOBAR ISLANDS	9,484	1,89,68,000
ANDHRA PRADESH	33,04,394	6,60,87,88,000
ARUNACHAL PRADESH	-	-
ASSAM	9,45,571	1,89,11,42,000
BIHAR	2,15,135	43,02,70,000
CHANDIGARH	47	94,000
CHHATTISGARH	1,11,898	22,37,96,000
DELHI	-	-
GOA	2,189	43,78,000
GUJARAT	27,36,691	5,47,33,82,000
HARYANA	9,41,226	1,88,24,52,000
HIMACHAL PRADESH	4,38,594	87,71,88,000
JAMMU AND KASHMIR	4,48,101	89,62,02,000
JHARKHAND	4,70,307	94,06,14,000
KARNATAKA	16,504	3,30,08,000
KERALA	9,28,429	1,85,68,58,000
LADAKH	7,134	1,42,68,000
LAKSHADWEEP	-	-
MADHYA PRADESH	-	-
MAHARASHTRA	15,32,836	3,06,56,72,000
MANIPUR	7,276	1,45,52,000
MEGHALAYA	-	-
MIZORAM	21,934	4,38,68,000
NAGALAND	24,183	4,83,66,000
ODISHA	8,46,005	1,69,20,10,000
PUDUCHERRY	4,172	83,44,000
PUNJAB	11,23,234	2,24,64,68,000
RAJASTHAN	-	-
SIKKIM	-	-
TAMIL NADU	19,61,212	3,92,24,24,000
TELANGANA	17,92,325	3,58,46,50,000
THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	2,030	40,60,000
TRIPURA	1,50,844	30,16,88,000
UTTAR PRADESH	1,11,12,689	22,22,53,78,000
UTTARAKHAND	3,32,801	66,56,02,000
WEST BENGAL	-	-
TOTAL	2,94,87,245	58,97,44,90,000

Annexure-I

Releases made under PM-KISAN in FY 2019-20		
State Name	Unique Beneficiary Paid	Total amount released (Rupees)
ANDAMAN AND NICOBAR ISLANDS	16,688	9,93,32,000
ANDHRA PRADESH	50,25,365	26,84,96,48,000
ARUNACHAL PRADESH	63,711	34,05,32,000
ASSAM	27,09,397	16,17,12,84,000
BIHAR	61,82,207	37,62,13,82,000
CHANDIGARH	458	27,46,000
CHHATTISGARH	21,20,737	13,75,75,10,000
DELHI	13,449	8,64,46,000
GOA	8,731	4,35,06,000
GUJARAT	52,09,533	35,28,35,48,000
HARYANA	15,16,886	8,72,05,28,000
HIMACHAL PRADESH	8,88,273	6,67,76,62,000
JAMMU AND KASHMIR	9,89,665	6,02,39,78,000
JHARKHAND	13,86,851	5,43,13,86,000
KARNATAKA	50,56,974	31,69,18,70,000
KERALA	29,58,287	24,26,60,00,000
LADAKH	13,571	8,42,24,000
LAKSHDWEEP	-	-
MADHYA PRADESH	64,48,329	39,89,76,40,000
MAHARASHTRA	90,39,045	53,98,64,64,000
MANIPUR	2,70,252	1,22,31,88,000
MEGHALAYA	98,902	53,56,50,000
MIZORAM	71,003	43,08,46,000
NAGALAND	1,95,623	1,02,54,64,000
ODISHA	36,16,579	16,78,86,30,000
PUDUCHERRY	10,224	7,45,20,000
PUNJAB	22,40,218	12,54,24,14,000
RAJASTHAN	54,70,270	35,05,86,44,000
SIKKIM	1,718	34,58,000
TAMIL NADU	37,26,894	22,71,22,68,000
TELANGANA	35,36,651	23,17,08,22,000
THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	14,197	10,92,16,000
TRIPURA	2,00,481	1,18,15,82,000
UTTAR PRADESH	2,03,19,716	1,08,53,40,94,000
UTTARAKHAND	7,60,325	4,45,08,96,000
WEST BENGAL	-	-
TOTAL	9,01,81,210	5,34,87,73,78,000

Annexure-I

Releases made under PM-KISAN in FY 2020-21		
State Name	Unique Beneficiary Paid	Total amount released (Rupees)
ANDAMAN AND NICOBAR ISLANDS	16,301	9,75,62,000
ANDHRA PRADESH	48,94,856	28,54,65,92,000
ARUNACHAL PRADESH	92,140	52,17,48,000
ASSAM	16,48,160	4,65,92,84,000
BIHAR	77,43,542	37,67,38,08,000
CHANDIGARH	430	25,26,000
CHHATTISGARH	30,13,135	14,00,60,82,000
DELHI	14,334	7,10,28,000
GOA	9,518	5,52,08,000
GUJARAT	56,62,652	27,59,00,84,000
HARYANA	18,71,615	11,96,22,28,000
HIMACHAL PRADESH	9,13,076	4,08,84,46,000
JAMMU AND KASHMIR	11,49,315	6,57,56,02,000
JHARKHAND	23,41,101	14,15,13,56,000
KARNATAKA	53,80,836	27,78,89,78,000
KERALA	34,64,771	16,24,92,92,000
LADAKH	17,386	9,60,82,000
LAKSHADWEEP	1,793	95,32,000
MADHYA PRADESH	82,49,344	42,83,23,32,000
MAHARASHTRA	1,07,87,985	62,88,21,00,000
MANIPUR	4,44,834	2,06,28,48,000
MEGHALAYA	1,81,571	98,98,48,000
MIZORAM	1,47,292	80,47,20,000
NAGALAND	1,97,955	1,12,19,80,000
ODISHA	23,16,124	14,39,51,36,000
PUDUCHERRY	10,776	5,04,26,000
PUNJAB	19,06,383	11,94,38,68,000
RAJASTHAN	66,81,349	41,63,27,88,000
SIKKIM	6,035	5,73,20,000
TAMIL NADU	44,57,232	24,83,49,30,000
TELANGANA	36,24,808	20,56,13,34,000
THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	11,078	5,00,20,000
TRIPURA	2,20,515	1,25,48,26,000
UTTAR PRADESH	2,31,99,381	1,43,94,73,84,000
UTTARAKHAND	8,60,387	5,21,66,80,000
WEST BENGAL	-	-
TOTAL	10,15,38,010	5,68,78,39,78,000

Annexure-I

Releases made under PM-KISAN in FY 2021-22 (as on 03/02/2022)		
State Name	Unique Beneficiary Paid	Total amount released (Rupees)
ANDAMAN AND NICOBAR ISLANDS	16,153	9,59,52,000
ANDHRA PRADESH	45,31,796	28,87,51,74,000
ARUNACHAL PRADESH	93,421	56,44,04,000
ASSAM	16,78,019	11,66,36,04,000
BIHAR	81,67,846	49,75,33,46,000
CHANDIGARH	387	23,14,000
CHHATTISGARH	32,16,546	18,59,83,14,000
DELHI	14,747	8,75,64,000
GOA	9,431	5,65,40,000
GUJARAT	58,01,988	35,66,55,62,000
HARYANA	18,78,654	11,41,58,94,000
HIMACHAL PRADESH	9,48,968	5,69,62,84,000
JAMMU AND KASHMIR	10,48,776	6,45,59,98,000
JHARKHAND	17,53,080	11,00,71,70,000
KARNATAKA	52,85,536	28,56,79,32,000
KERALA	35,41,335	21,76,14,96,000
LADAKH	17,208	10,61,28,000
LAKSHADWEEP	866	28,96,000
MADHYA PRADESH	84,41,223	51,47,81,72,000
MAHARASHTRA	1,05,19,507	64,06,49,90,000
MANIPUR	2,88,916	1,71,03,94,000
MEGHALAYA	1,94,294	1,15,14,34,000
MIZORAM	1,05,814	64,19,56,000
NAGALAND	1,99,275	1,21,24,92,000
ODISHA	32,60,547	26,82,03,90,000
PUDUCHERRY	10,377	6,17,86,000
PUNJAB	17,71,107	10,57,05,26,000
RAJASTHAN	71,59,619	45,04,90,02,000
SIKKIM	9,995	6,79,34,000
TAMIL NADU	37,62,143	22,57,61,22,000
TELANGANA	36,49,664	22,74,98,50,000
THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	12,122	6,91,30,000
TRIPURA	2,18,992	1,33,06,68,000
UTTAR PRADESH	2,43,07,782	1,55,57,00,16,000
UTTARAKHAND	8,92,342	5,44,05,58,000
WEST BENGAL	39,48,506	24,31,97,56,000
TOTAL	10,67,56,982	6,65,26,17,48,000

Annexure-II

District-wise details of farmers benefitted and total amount released in Madhya Pradesh since inception of the Scheme (as on 03/02/2022)		
District Name	Unique Beneficiary Paid	Total Amount released
AGAR MALWA	1,04,969	1,61,93,66,000
ALIRAJPUR	93,961	1,50,42,48,000
ANUPPUR	85,445	1,36,39,28,000
ASHOKNAGAR	1,35,782	2,04,82,92,000
BALAGHAT	3,31,706	4,91,58,18,000
BARWANI	1,30,159	1,98,66,92,000
BETUL	2,41,704	3,62,21,40,000
BHIND	1,79,569	2,51,43,80,000
BHOPAL	66,733	1,00,67,54,000
BURHANPUR	52,363	77,72,44,000
CHHATARPUR	2,55,342	3,84,99,48,000
CHHINDWARA	2,63,000	4,15,41,66,000
DAMOH	1,93,913	2,97,00,78,000
DATIA	1,48,063	2,27,62,08,000
DEWAS	1,86,256	2,94,02,34,000
DHAR	2,38,885	3,75,90,22,000
DINDORI	1,39,562	2,13,13,74,000
EAST NIMAR	1,52,076	2,35,64,90,000
GUNA	1,76,640	2,49,42,40,000
GWALIOR	1,15,567	1,54,26,50,000
HARDA	67,000	1,04,76,82,000
HOSHANGABAD	1,45,496	2,28,23,36,000
INDORE	93,435	1,38,78,00,000
JABALPUR	1,61,616	2,40,94,20,000
JHABUA	1,27,705	1,96,76,94,000
KATNI	1,62,306	2,48,08,48,000
KHARGONE	1,98,583	3,08,39,74,000
MANDLA	1,41,364	2,16,23,36,000
MANDSAUR	2,28,093	3,47,31,70,000
MORENA	2,33,383	3,22,78,72,000
NARSINGHPUR	1,52,401	2,41,47,96,000
NEEMUCH	1,10,009	1,72,12,02,000
NIWARI	61,122	84,70,54,000
PANNA	1,68,386	2,57,73,54,000
RAISEN	1,69,219	2,63,46,42,000
RAJGARH	2,63,164	4,17,91,28,000
RATLAM	1,84,568	2,92,37,48,000
REWA	2,49,842	3,54,98,04,000
SAGAR	3,15,276	4,79,38,56,000
SATNA	2,38,556	3,56,88,70,000
SEHORE	1,84,718	2,83,56,80,000

SEONI	2,61,401	4,00,43,10,000
SHAH DOL	1,12,073	1,69,21,80,000
SHAJAPUR	1,51,221	2,35,16,04,000
SHEOPUR	98,977	1,53,23,14,000
SHIVPURI	2,86,763	4,29,87,08,000
SIDHI	1,27,374	1,86,22,54,000
SINGRAULI	1,35,308	2,01,47,34,000
TIKAMGARH	1,63,189	2,38,06,50,000
UJJAIN	2,33,787	3,70,48,84,000
UMARIA	89,710	1,36,64,66,000
VIDISHA	2,29,843	3,59,75,02,000
Total	88,37,583	1,34,20,81,44,000
